

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
SUN PETPACK JABALPUR PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	Sun Petpack Jabalpur Private Limited
2.	Date of incorporation of corporate debtor	22/03/2000
3.	Authority under which corporate debtor is incorporated / registered	ROC Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U25209MP2000PTC014124
5.	Address of the registered office and principal office (if any) of corporate debtor	774 - Gole Bazar, Jabalpur, Madhya Pradesh, India, 482002
6.	Insolvency commencement date in respect of corporate debtor	04/04/2024
7.	Estimated date of closure of insolvency resolution process	01/10/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mangesh Vitthal Kekre Reg. No.: IBBI/IPA-001/IP-P00539/ 2017-18/10964
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 607, Chetak Center, RNT Marg, Near Hotel Shreemaya, Indore, Madhya Pradesh - 452001 Email: <a href="mailto:ca.mangesh@gmail.com">ca.mangesh@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 607, Chetak Center, RNT Marg, Near Hotel Shreemaya, Indore, Madhya Pradesh - 452001 Email: <a href="mailto:ip.sunpetpack@gmail.com">ip.sunpetpack@gmail.com</a>
11.	Last date for submission of claims	18/04/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Based on limited information, there is no class of creditors u/s 21(6A) (b) of IBC, 2016
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: The relevant form can be downloaded from <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> (b) Physical address: Not applicable

Notice is hereby given that the National Company Law Tribunal, Indore has ordered the commencement of a Corporate Insolvency Resolution Process of **Sun Petpack Jabalpur Private Limited** on 04/04/2024.

The creditors of **Sun Petpack Jabalpur Private Limited** are hereby called upon to submit their claims with proof on or before 18/04/2024 (Being 14 days from 04/04/2024 i.e. the date of receipt of the said order of Hon'ble NCLT, Indore by IRP) to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA. – Not Applicable

**Submission of false or misleading proofs of claim shall attract penalties.**

Date :**06/04/2024**  
Place: **Indore**



**Mangesh Vitthal Kekre**  
**Interim Resolution Professional**  
**Sun Petpack Jabalpur Private Limited**  
Reg. No. IBBI/IPA-001/ IP- P00539/2017-18/10964

**Elderly man hit by train, dies**

Indore: An elderly man was hit by a train when he went for a walk in Lasudia police station area on Thursday night. The deceased was identified as Ganesh Chauhan, a resident of Bajrang Nagar. He was a labourer. The deceased's son Rahul stated that Ganesh had gone for a walk after dinner. When he did not return after a few hours. He went to search for him and found him dead near the railway crossing.

**NEWS IN BRIEF**

**Masked men beat up discom engineers**

**Satna:** A band of masked criminals attacked two junior engineers of discom who were returning home after completing their work. The criminals stopped them at Unchehara police station crossing and attacked them. One of them sustained injuries and the other entered a police station to save his life. The police said junior engineers Surya Prakash, resident of Maihar near Sharada Talkies and his colleague Virendra Kumar Suman were returning home on a bike after completing their work. The masked men stopped them on the pretext of not driving their vehicle properly and beat them up.

**SP inspects Sarda temple premises for fair**

**Maihar:** Superintendent of police Sudhir Agarwal inspected the premises of Sarda temple where a fair will be organised on April 9 on the occasion of Chaitra Navaratri. Agarwal directed the officials to keep a vigil on the fair. He also took feedback on the road built on the hillocks of Chitrakoot and on the emergency gate from the members of the temple. He also took feedback on rope way through which many devotees visit the temple. He said that there should not be any problems for the devotees.

**Collector discusses poll process with officials**

**Maihar:** District electoral officer Anurag Verma held a meeting with the officials of the administration at the collectorate to discuss the ongoing election process. CO of the district Panchayat Sanjanajain, additional collector and deputy electoral officer Swapnil Wankhede, commissioner of Nagar Nigam Sher Singh Meena and others were present at the meeting.

**Congress leaders quit party in Rewa**

**Rewa:** General secretary of the MPCC Vinay Mishra has resigned from the party. Others who resigned along with him were a member of the district Panchayat Malti Mishra, Shrawan Singh, Atmanand Mishra, Ramcharan Mishra and others. Vinay Mishra said that the Congress was neglecting the ground-level workers.

**LOK SABHA ELECTIONS**

**21 check posts, 1340 polling booths in dist to be monitored through webcasting**

**SST teams deployed at these centres**

OUR STAFF REPORTER  
city.indore@fpj.co.in

In view of the Lok Sabha elections 2024, 21 selected checkposts and 1340 polling stations of Indore district will be monitored through webcasting. SST teams have also been deployed at these centres.

In order to conduct free and fair polls, strict arrangements are being made to make the security more tight. This was informed by additional collector and deputy district election officer Rajendra Raghuvanshi here on Friday. Three check post sites of Depalpur assembly constituency Bahirampur near the railway track, Toll Naka Medhwada and Sagor Road Kalibillaud will be monitored by SST police team and webcasting. Similarly, 2 check posts of Bada Ganpati and Aerodrome (Depalpur Road) of Assembly Constituency Indore-1, near Chandragupta Maurya Square (M.R. 10) under Assembly Constituency

Indore-2, near Chandan Nagar Police Station in Assembly Constituency Indore-4. D-Mart and Kesharbagh Chowki R.T.O, near, checkpost Star Chauraha (M.R. 10) and Gol Chauraha (Azad Nagar) in Assembly Constituency Indore-5, a total of 5 check posts (check points) in Assembly Constituency Mhow in which Gram Panchayat Pigdambar A.B. Road, Talai Naka Simrol, Bhicholi Phata, Datoda Chowkhi Dhani and Jamgate (Jamkhurd).

Similarly, in Rau assembly constituency, Rau Circle near IIM Toll Naka and Umrikheda (Khandwa Road near Chameli Devi College), 4 check posts of Sanwer assembly constituency including Chimli Fata Ujain Road, Old Toll Tax A.B Road Kshipra, Shivpura Kheda Chandravatiganj and at Muhada Ghat near Hanuman Temple SST team will be deployed. All these check posts will be monitored through webcasting.

**Diesel scam worth crores of rupees comes to light**

FP NEWS SERVICE  
Balaghat

A diesel scam worth crores of rupees came to light in Nagar Palika Parishad in Balaghat.

Chief municipal officer Nishant Shrivastava who has brought the scam to light is sifting through the files in connection with the scam.

The scam came to light when a bill worth Rs 40 lakh was put up before him for approval.

He also came to know

that a sum of Rs 20 lakh was being spent on vehicles of the civic body every month.

When he smelt a rat, he sifted through the log books, and came to know that lakhs of rupees were spent every month on diesel.

When Shrivastava decided not to spend so much money on diesel, he reduced expenses which came down to Rs 8 lakh a month.

Shrivastava handed over the files to the collector re-

questing him to probe the case.

Chairperson of Nagar Palika Parishad Bharti Thakur sent a memorandum to the collector for probing the case.

Legislator Anubha Mujare said that the scam brought to light by Shrivastava had been going on for many years. As a result, the civic body incurred a heavy loss, she said. She said that the Economic Offences Wing should have been handed over the case.

**State cyber cell cautions against crimes**

OUR STAFF REPORTER  
city.indore@fpj.co.in

The state cyber cell has released an advisory to caution people about different types of cybercrimes.

**Cheating by exploiting fear of children's arrest**

Currently, a unique cybercrime trend involves deceiving people into sending money by claiming that their children, studying in a distant city, have been arrested by the police for some offence.

Often, children are unable to answer calls due to their busy schedules with college or coaching, leading parents to believe that their child is indeed in trouble.

Fraudsters also leverage technologies like AI to mimic children's voices during phone calls, further convincing parents of the authenticity of the situation, prompting them to transfer large sums of money to the perpetrators.

**Precautions:**

Avoid answering calls, WhatsApp calls/video calls, or Telegram calls from unknown numbers.

Refrain from trusting unknown individuals and refrain from disclosing information about your

family and children.

Exercise caution when someone claiming to be a police officer or lawyer contacts you; verify their credentials before taking any action.

In case of any cybercrime incident, promptly report it to the nearest police station or through www.cybercrime.gov.in or the toll-free Cyber Crime Helpline number 1930.

**Child pornography**

In the current digital landscape, involvement in any activity related to child pornography, including creation, storage, receipt, download, exchange, distribution, browsing, searching, or promotion, constitutes a criminal offence under various sections of the IT Act, IPC, and POCSO Act. The government actively monitors such activities and takes strict action against offenders through the State Cyber Police of Madhya Pradesh.

**Precautions:**

Avoid joining any social media groups (Facebook, WhatsApp, Telegram, etc.) involved in the exchange of child pornography.

Refrain from visiting websites or installing applications containing child pornography material.

**Digital arrest fraud perpetrated in the name of investigation agencies**

In recent times, a specific type of cybercrime involves fraudsters contacting individuals via calls or WhatsApp, often originating from +92 (Pakistani) numbers or other international numbers (+91). The perpetrators impersonate officers from investigation agencies such as NCB, CBI, ED, NIA, etc., falsely claiming that a parcel in the recipient's name containing narcotics has been seized. Sometimes, they demand money for court fees, bail, or for removing the recipient's name from the case.

**Precautions:**

Avoid answering calls, WhatsApp calls, video calls, or Telegram calls from unknown numbers, especially those starting with +92.

Indian law does not mandate digital arrests, so do not isolate yourself based on someone's advice or fear.

Refrain from sharing personal information such as bank account details, Aadhaar, etc., with anyone. Do not transfer money to unfamiliar accounts.

No legitimate organisation advises depositing or saving personal funds in any government account.

**Welder falls from height while working, dies**

OUR STAFF REPORTER  
city.indore@fpj.co.in

A 55-year-old welder fell from a height while working at a site in Rau police station area on Thursday. He was taken to the hospital where he succumbed to his injuries during treatment. According to the police, the deceased was identified as Lakhan, a resident of Sai Ram Colony. He was a welder and was working at a site in Pigdambar area. He was constructing a cabin of plywood when the plywood broke up and he fell from a height. The police began a probe into the case to know the circumstances under which the incident occurred.

**Otis to instal elevators & escalators for Indore-Bhopal Metro projects**

**Indore:** Otis India has bagged the contract for the installation of elevators and escalators at stations for the Indore-Bhopal Metro projects. The company will be installing a total of 255 elevators and escalators for the two Metro projects. The manufacturing of the lifts and elevators would be done at its plant in Bangalore. The work on the first phase of Indore Metro is going on at a fast pace between Gandhi Nagar and Robot Square, while the contract for the elevated corridor from Robot Square to Palasia Square has also been awarded and now the work will be started in the central area.

**Girl going to buy items for Dashamata puja, killed in road mishap**

**Indore:** A 14-year-old girl was killed after a speeding motorcycle hit her two-wheeler from behind on Thursday. The accident occurred in the Sagor Kuti area when she was going to buy items for Dashamata Pooja with her uncle from the market. She was sitting on the pillion seat. The bike rider fled from the scene after the incident. According to the police, the deceased was identified as Gudiya daughter of Dinesh, a resident of Kali Billod in Depalpur. She was a student of VII standard. Her father is a labourer. She was going with her uncle Dilip who was riding the two-wheeler to the market to buy items for Dashamata Pooja when another motorcycle hit them from behind. She was taken to the hospital but doctors declared her brought dead.

**Deceased was found dead in city hotel on Tuesday**

**Christian Aussie citizen cremated on family's request**



OUR STAFF REPORTER  
city.indore@fpj.co.in

Despite being a Christian, a 53-year-old Australian citizen, who was found dead in a city hotel, was laid to rest with Hindu Vedic rituals on Friday, with the consent of his grieving family.

The deceased, Gavin Andrew Bailey, a resident of Japan and an Australian citizen had arrived in the city on a business trip on February 15 and was found dead in his hotel room in Lasudia police station jurisdiction on April 2. His family members reside in Japan and were informed

about the incident. ACP Vijay Nagar Krishna Lalchandani informed Free Press that Andrew's wife, Masami Bailey, gave written consent to the police stating that 'he should be cremated in Indore and his remains and belongings should be sent to them as they could not come to India immediately'.

An autopsy examination was conducted, and the body was then cremated at Meghdoot crematorium around 3 pm. The expenses of the cremation were borne by the police department. However, the department

will charge for transporting the belongings of the deceased to the family in Japan. An official from the Australian High Commission in India, Prashant, ACP Lalchandani and TI Lasudia police station Taresh Kumar Soni were present during the cremation ceremony.

Preliminary investigations suggest that he died due to cardiac arrest. However, Andrew's viscera samples have been preserved in case they are needed for further investigation.

The deceased had arrived in India during the last week of January and had also visited Kochi and Ahmedabad before arriving in Indore. He was an employee at Toshiba Company and had come to the city for a solar energy project-related assignment.

The police also took action against the hotel management under prohibitory sections for not informing them about his stay, as it is mandatory for hotel staff to inform the police about the stay of any foreign citizens in their hotel.

**IDA sold properties worth Rs 850 crore in last fiscal**

OUR STAFF REPORTER  
city.indore@fpj.co.in

Taking advantage of the real estate boom the Indore Development Authority sold property worth Rs 850 crore in the last fiscal.

The Registration Department earned revenue of more than Rs 100 crore from registries of these properties. The properties sold include plots, flats, shops and other properties. If we look at the records of the last 5 years, properties worth Rs 308.64 crore were sold in 2019-20, but in

2020-21 it came down to Rs 250.67 crore, because of Covid. This figure increased to Rs 438.35 crore in 2021-22. While properties worth Rs 499.60 crore were sold in 2022-23, this figure reached Rs 850 crore in 2023-24, breaking all previous records.

At the same time, the authority has spent about Rs 430 crore on ongoing projects and its TPS schemes in the last fiscal.

Principal secretary Neeraj Mandloi (Urban Development and Housing Department) who came to Indore on Wednesday, first reviewed the ongoing projects of the Indore Municipal Corporation and then of the Indore Development Authority and also gave necessary guidelines regarding pending projects.

In the meeting authority chairman and divisional commissioner Deepak

**NOTICE**  
Transportation charge of Re 1 will be applicable in all locations except Bhopal city. This charge will be over and above the cover price of publication  
■ Publisher

Singh gave information about the cases resolved recently. More than 31 thousand cases ranging from registry, NOC, transfer, lease rent, freehold, lease renewal and change of address were settled, along with that the details of income and expenditure of the last 5 years were also tabled.

IDA's TPS schemes, flyovers and other works were also reviewed.

**SGSITS students make digital stethoscope at 1/10th cost**

OUR STAFF REPORTER  
city.indore@fpj.co.in

Students of Shri Govindram Seksaria Institute of Technology and Science (SGSITS) researched and made digital stethoscopes at one-tenth of the usual price. A digital stethoscope usually costs around Rs 20,000 and the students prepared one for less than Rs 2,000. In fact, if produced in bulk, the price can easily be brought down to Rs 1,500, as per the team of developers. The team of students includes Narayan Chouhan, Sandeep Sharma, Naman Jain, Naman Sahu, and Khyati Shastri. The team was guided by IT department head Dr Lalit Purohit, in-charge professor Pooja Gupta, and biomedical department head Dr PP Bansod with Vinay Manurkar. The students explained how the stethoscope would help medicine in India:

**Why digital stethoscope?**

Sound levels with acoustic stethoscopes are rather low. The digital stethoscope addresses this concern by electronically enhancing bodily noises. The electronic transmission of sound signals enables wireless connectivity and facilitates noise reduction.

**SYMBOLIC POSSESSION NOTICE**

**ICICI Bank** Branch Office: ICICI Bank LTD., Office Number 201-B, 2nd Floor, Road No. 1 Plot No. B3, W/IT Park, Wagle Industrial Estate, Thane, Maharashtra-400604

**Whereas** The undersigned being the Authorized Officer of ICICI Bank Limited under the Securitisation, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13 (12) read with Rule 3 of the Security Interest (Enforcement) rules 2002, issued demand notices upon the borrowers mentioned below, to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

As the borrower failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken Symbolic possession of the property described herein below in exercise of powers conferred on him/ her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of ICICI Bank Limited.

Sr. No.	Name of the Borrower/ Loan Account Number	Description of Property/ Date of Symbolic Possession	Date of Demand Notice/ Amount in Demand Notice (Rs.)	Name of Branch
1.	Samiran Roy & Richa Pandey- LBBHP00005385007	Plot No. D-80, New Meenal Residency, Khasra No. 20/1/1, Ward No 65 (Old Ward No 63), Gram Damkheda Tehsil Huzur, Madhya Pradesh Bhopal -462001/ April 02, 2024	December 18, 2023 Rs. 34,21,130/-	Bhopal

The above-mentioned borrowers(s)/ guarantors(s) are hereby given a 30 day notice to repay the amount, else the mortgaged properties will be sold on the expiry of 30 days from the date of publication of this Notice, as per the provisions under the Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.

**Date: April 06, 2024**  
**Place: Bhopal**

Authorized Officer  
ICICI Bank Limited

**CAPRI GLOBAL HOUSING FINANCE LIMITED** Registered & Corporate Office: 502, Tower-A, Peninsula Business Park, Senapati Bapat Marg, HOUSING FINANCE LIMITED Lower Parel, Mumbai- 400013, Circle Office :- 9B, 2nd Floor, Pusa Road, New Delhi-110060

**APPENDIX IV POSSESSION NOTICE (for immovable property)**

Whereas, the undersigned being the Authorized Officer of Capri Global Housing Finance Limited (CGHFL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, Demand Notice(s) issued by the Authorized Officer of the company to the Borrower(s) / Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower (s) / Guarantor(s) and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of CGHFL for an amount as mentioned herein under with interest thereon.

S. No.	Name of the Borrower(s) / Guarantor(s)	Description of Secured Asset (Immovable Property)	Demand Notice Date & Amount	Date of Possession
1.	(Loan Account No. <b>LNMEVID000017875</b> of our Vidisha Branch) <b>Deepak Rai</b> (Borrower) <b>Mrs. Rachna Rai, Babu Rai</b> (Co-Borrower)	All that piece and parcel of land and building on One Freehold Residential Plot No. 209, area admeasuring 822 Sq. Ft., Patarkar Gruh Sanstha, Maryadi, Arihant Vihar, Jawaharal Nehru Ward No. 28, Part of Land Revenue Survey No. 1554, 1556, 1557, 1558, 1559, 1560, 1561, 1572, 1574, 1575, 1576, 1578, 1583, 1595, 1600, 1601, 1603, 1613, 1674, 1616, 1618, 1622, 1555, 1602, 1609, 1612, 1615, 1617, 1610, 1604, 1611, Teh. & Dist. Vidisha, Madhya Pradesh - 464000. Bounded Ac: East By - Plot No. 208, West By - Plot No. 210, North By - Boundary wall of Sanstha, South By - Road 25 ft	22-01-2024 Rs. 16,92,952/-	03-04-2024

**Place: VIDISHA Date: 06-APRIL-2024** Sd/- (Authorised Officer) For Capri Global Housing Finance Limited (CGHFL)

**ALL INDIA INSTITUTE OF MEDICAL SCIENCES**  
**ANSARI NAGAR, NEW DELHI - 110 608**  
**Admission Notice No. 36/2024**

No.F.AIIMS/Exam.Sec.4-12/(NI-SS-JULY-24)/2024 Dated: 26<sup>th</sup> March, 2024

**INI-SS Entrance Test for Admission in DM/M.Ch & MD (Hosp. Administration) Courses for AIIMS, PGIMER, NIMHANS, SCTIMST & JIPMER for July-2024 session**

All India Institute of Medical Sciences, New Delhi invites online application for **Entrance Examination** leading to admission in Post-Doctoral [DM/M.Ch.(3 year)/MD (Hospital Administration) Courses for AIIMS New Delhi other AIIMS, PGIMER, NIMHANS, JIPMER and SCTIMST for July, 2024 session.

Online Registration for application			
Courses	Institutions	Opens on	Closes on
DM/M.Ch.(3 year)/ & MD (Hospital Administration)	AIIMS - New Delhi & other AIIMS, PGIMER, NIMHANS, JIPMER and SCTIMST	27.03.2024	10.04.2024 at 5:00 PM

**Important:** For Prospectus, detailed information etc. please visit the website [www.aiimsexams.ac.in](http://www.aiimsexams.ac.in) All applicants are required to visit the website regularly since all subsequent Corrigendum/Addendum/Updates will only be uploaded on the website.

**cbc 17112/12/0002/2425 ASSISTANT CONTROLLER (EXAMS.)**

**FORM A PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SUN PETPACK JABALPUR PRIVATE LIMITED**

**RELEVANT PARTICULARS**

1. Name of corporate debtor	Sun Petpack Jabalpur Private Limited
2. Date of incorporation of corporate debtor	22/03/2000
3. Authority under which corporate debtor is incorporated/registered	ROC Gwalior
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U25209MP22000PTC014124
5. Address of the registered office and principal office (if any) of corporate debtor	774 - Gole Bazar, Jabalpur, Madhya Pradesh, India, 482002
6. Insolvency commencement date in respect of corporate debtor	04/04/2024
7. Estimated date of closure of insolvency resolution process	01/10/2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mangesh Vitthal Kekre Reg. No.: IBB/IIIPA-001/IIIPA-P00539/ 2017-18/10964
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 607, Chetak Center, RNT Marg, Near Hotel Shreemaya, Indore, Madhya Pradesh - 452001 Email: ca.mangesh@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 607, Chetak Center, RNT Marg, Near Hotel Shreemaya, Indore, Madhya Pradesh - 452001 Email: ip.sunpetpack@gmail.com
11. Last date for submission of claims	18/04/2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Based on limited information, there is no class of creditors u/s 21(6A) (b) of IBC, 2016
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: The relevant form can be downloaded from <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> (b) Physical address: Not applicable

Notice is hereby given that the National Company Law Tribunal, Indore has ordered the commencement of a Corporate Insolvency Resolution Process of Sun Petpack Jabalpur Private Limited on 04/04/2024. The creditors of Sun Petpack Jabalpur Private Limited are hereby called upon to submit their claims with proof on or before 18/04/2024 (Being 14 days from 04/04/2024 i.e. the date of receipt of the said order of Hon'ble NCLT, Indore by IRP) to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class in Form CA - Not Applicable. Submission of false or misleading proofs of claim shall attract penalties.

**Date: 06/04/2024**  
**Place: Indore**

Mangesh Vitthal Kekre  
Interim Resolution Professional  
Sun Petpack Jabalpur Private Limited  
Reg. No. IBB/IIIPA-001/IIIPA-P00539/2017-18/10964

**खबर संक्षेप**

गोदरेज प्रॉपर्टीज ने 2690 करोड़ के फ्लैट बेचे



नई दिल्ली। रियल एस्टेट कंपनी गोदरेज प्रॉपर्टीज लिमिटेड (जीपीएल) ने मुंबई स्थित अपनी नई आवासीय परियोजना में 2,690 करोड़ रुपये के फ्लैट बेच दिए हैं। कंपनी ने शुक्रवार को शेर बाजार को दी सूचना में कहा कि इसने मुंबई के कांदिवली स्थित अपनी 'गोदरेज रिजर्व' परियोजना में लगभग 2,690 करोड़ रुपये के फ्लैट बेचे हैं।

**तीर्थ गोपीकांन का आईपीओ आठ अप्रैल को खुलेगा**



नई दिल्ली। इंजीनियरिंग निर्माण और विकास कंपनी तीर्थ गोपीकांन लिमिटेड ने शुक्रवार को अपने आईपीओ (आरंभिक सार्वजनिक निर्माण) के लिए कीमत 111 रुपये प्रति शेयर तय की। कंपनी का आईपीओ आठ अप्रैल को खुलेगा। अहमदाबाद स्थित कंपनी ने बयान में कहा कि उसकी एएसईई सार्वजनिक निर्माण के जरिये 44.40 करोड़ रुपये जुटाने की योजना है।

**इंडोसोल सोलर का मॉड्यूल 2025 तक होगा पूरा**



नई दिल्ली। इंडोसोल सोलर का लक्ष्य आंध्र प्रदेश में अपनी एकीकृत सौर मॉड्यूल परियोजना के पहले चरण को 2025 तक पूरा करना है। इंडोसोल सोलर आंध्र में रामायणम बंदरगाह के पास नेल्लोर में आगामी संयंत्र में पांच गीगावाट इंगोट और पांच गीगावाट ग्लास क्षमता स्थापित करने के लिए 15,000 करोड़ रुपये का निवेश कर रही है।

**रुट्स 2 रुट्स एनएसई के एसएसई पर सूचीबद्ध**



मुंबई। नेशनल स्टॉक एक्सचेंज (एनएसई) के सोशल स्टॉक एक्सचेंज ने अपने मंच पर छठे गैर-लाभकारी संगठन 'रुट्स 2 रुट्स' को सूचीबद्ध करने की घोषणा की। दिल्ली स्थित 'रुट्स 2 रुट्स' एनएसई के सोशल स्टॉक एक्सचेंज (एसएसई) पर सूचीबद्ध होने वाला कला एवं संस्कृति क्षेत्र का पहला गैर-सरकारी संगठन (एनजीओ) है।

**आईईएक्स ने 110 अरब यूनिट का कारोबार किया**



नई दिल्ली। ऊर्जा व्यापार मंच आईईएक्स ने वित्त वर्ष 2023-24 में सालाना आधार पर करीब 14 प्रतिशत वृद्धि के साथ अभी तक का सर्वाधिक 110 अरब यूनिट का कारोबार किया। कारोबार पहली बार किसी वित्त वर्ष में 100 अरब यूनिट के पार पहुंचा। 2023-24 में 110 अरब यूनिट का कुल व्यापार किया जो सालाना आधार पर 13.8 प्रतिशत की वृद्धि दर्शाता है।

**यूरोपीय देशों को भारत के निर्यात में अच्छी वृद्धि**



नई दिल्ली। भारतीय निर्यातकों ने 2023 में यूरोपीय और लैटिन अमेरिकी देशों को निर्यात में अच्छी वृद्धि दर्ज की। इस दौरान रोमानिया, मोन्टेनेग्रो, ऑस्ट्रिया और ग्वाटेमाला में खासतौर से भारतीय उत्पादों की मांग बढ़ी। जानकारी में बताया कि जीवनयापन की ऊंची लागत, कमजोर बाहरी मांग और मौद्रिक सख्ती के कारण यूरोपीय संघ और ब्रिटेन जैसे बड़े बाजारों में प्रतिकूल परिस्थितियों का सामना करना पड़ रहा है। इसके बावजूद 2023 में यूरोपीय संघ को भारत का वस्तुओं का निर्यात 2.1 प्रतिशत बढ़ गया।

# सिर्फ 19 साल की लड़की बन गई दुनिया की सबसे युवा बिलेनियर

एजेसी >>> नई दिल्ली

फोर्ब्स ने हाल ही में विश्व के सबसे अमीर लोगों की लिस्ट जारी की है। इसमें कुल 2781 लोगों को जगह मिली है। इस लिस्ट में एक 19 वर्ष की लड़की ने भी जगह बनाई है। फोर्ब्स की बिलेनियर लिस्ट के मुताबिक केवल 19 साल की ब्राजीलियाई छात्रा लिविया वोइगट को विश्व की सबसे यंग बिलेनियर युवती होने का खिताब मिला है। इससे पहले यह खिताब इटली की 19 वर्ष की लड़की क्लेमेंटे डेल वेक्चिओ के पास था। वह

## फोर्ब्स की सूची में ब्राजील की छात्रा लिविया वोइगट को मिला यह खिताब

### सावित्री जिंदल भारत की सबसे अमीर महिला

फोर्ब्स द्वारा जारी की गई बिलेनियरों की लिस्ट में करीब 200 भारतीयों ने अपनी जगह बनाई है। मुकुंश अंबानी भारत और एशिया के सबसे अमीर व्यक्ति के रूप में उभरे हैं, वहीं जिंदल ग्रुप की चेयरपर्सन सावित्री जिंदल भारत की सबसे अमीर महिला बन गई हैं। उनकी नेट वर्थ 35.5 बिलियन डॉलर है।



### लिविया की कुल नेटवर्थ 1.1 बिलियन डॉलर

डब्ल्यूडब्ल्यूजी नाम की इस मोटर कंपनी में लिविया वोइगट का सबसे बड़ा व्यक्तिगत हिस्सा है। इस कंपनी की शुरुआत लिविया वोइगट के दादा चार्ल्स रिचार्डो वोइगट ने की थी। फोर्ब्स के मुताबिक लिविया वोइगट की कुल नेट वर्थ 1.1 बिलियन डॉलर के आसपास है।

लिविया वोइगट से केवल दो महीने बड़ी है। दुनिया की सबसे युवा बिलेनियर का खिताब जीतने वाली लिविया वोइगट एक बिजनेस परिवार से संबंध रखती हैं। उनके परिवार की कंपनी है जो बाजील की शीप मोटर निर्माता कंपनियों में से एक है।

### नितिन कामथ भारत के सबसे युवा अरबपति

जेरोधा के फाउंडर नितिन कामथ और निखिल कामथ का नाम भारत के सबसे युवा अरबपतियों की लिस्ट में टॉप पर है। इसके अलावा दिग्गज ई-कॉमर्स प्लेटफॉर्म फ्लिपकार्ट सचिन और बिनी बंसल को भी भारत के सबसे युवा अरबपति का खिताब मिला है।

## घर खरीदने का निर्णय कर पाना होगा आसान

# नीतिगत दर स्थिर रहने से नहीं बढ़ेगी कर्ज की लागत, रियल्टी क्षेत्र को मिलेगी गति: उद्योग

एजेसी >>> नई दिल्ली

जमीन-जायदाद के विकास से जुड़ी कंपनियों ने शुक्रवार को कहा कि भारतीय रिजर्व बैंक (आरबीआई) के नीतिगत दर रेपो को 6.5 प्रतिशत पर बरकरार रखने के फैसले से कर्ज की लागत स्थिर रहेगी और घर खरीदने के बारे में निर्णय कर पाना आसान होगा। हालांकि रियल एस्टेट क्षेत्र में तेजी लाने के लिए आगामी समीक्षा बैठक में रेपो दर में कटौती की मांग भी रखी गई है। खुद रा महंगाई को चार प्रतिशत पर लाने और वैश्विक अनिश्चितता के बीच आर्थिक वृद्धि को गति देने के मकसद से आरबीआई ने चालू वित्त वर्ष की पहली द्विमासिक मौद्रिक समीक्षा में नीतिगत दर को लगातार सातवीं बार 6.5 प्रतिशत पर बरकरार रखा।

**उत्साहजनक परिवेश तैयार होगा : नारेडको**  
रियल एस्टेट कंपनियों के शीर्ष निष्काय नेशनल रियल एस्टेट डेवलपमेंट काउंसिल (नारेडको) के राष्ट्रीय अध्यक्ष जी हरि बाबू ने कहा, रेपो दर यथावत रखने का निर्णय देश की आर्थिक बुनियाद में भरपूर को दर्शाता है। इससे नए वित्त वर्ष में उत्साहजनक परिवेश तैयार होगा।



### मकान खरीदने वालों के लिए अच्छी खबर

सांख्यिकी विभाग के वरिष्ठ निदेशक एवं शोध प्रमुख विमल नादर ने कहा, 'रियल एस्टेट क्षेत्र के लिए यह निर्णय निरंतरता और भरोसे की भावना प्रदान करता है। यह मजबूत निवेश तथा विकास पहलों को ठोस आधार भी देगा। इसके अलावा यह मासिक किस्त पर निर्भर खरीदारों को मकान खरीदने को इच्छा को भी बल देगा।'

**रियल एस्टेट क्षेत्र में तेजी लाने की मांग रखी गई थी**

**नए वित्त वर्ष में उत्साहजनक परिवेश तैयार होगा**

**रियल एस्टेट क्षेत्र को मिलेगी बड़ी मजबूती**

### फैसला फायदेमंद है

कार्टेटी ग्रुप के निदेशक अमित मोदी ने कहा, 'यह फैसला निश्चित रूप से रियल एस्टेट जगत के लिए फायदेमंद है। आरबीआई का यह निर्णय निवेशकों और मकान खरीदारों दोनों के लिए अच्छा साबित होगा।'

**मुद्रास्फीति के आंकड़े अभी भी चिंताजनक**

इससे रियल एस्टेट बाजार और इससे जुड़े क्षेत्रों को मजबूती मिलती है।' केडाई-एनसीआर के अध्यक्ष एवं रियल एस्टेट कंपनी गौड़ ग्रुप के चेयरमैन मोजेज गौड़ ने कहा, 'रेपो दर को लगातार सातवीं बार स्थिर रखने का निर्णय रियल एस्टेट जगत के लिए अच्छा संकेत है। हालांकि मुद्रास्फीति के आंकड़े अब भी चिंता का विषय हैं। हमें उम्मीद है कि इस कदम से भारत को मुद्रास्फीति पर लगाम लगाने में मदद मिलेगी।'  
**निरंतर वृद्धि के लिए अच्छा संकेत**  
वर्ष 2024-25 में सात प्रतिशत की दर से निरंतर वृद्धि के लिए अच्छा संकेत है। हम आरबीआई से आगामी समीक्षा बैठक में नीतिगत दर पर विचार करने का अनुरोध करते हैं। बेहतर संकेतों के साथ कम ब्याज दर कंपनियों और घर खरीदारों को समान रूप से प्रोत्साहित करती है।

**विकास पर सकारात्मक प्रभाव पड़ेगा**

सिग्नेचर ग्लोबल (इंडिया) लिमिटेड के संस्थापक एवं चेयरमैन प्रदीप आगवाल ने कहा, 'रिपो रेपो दर घर खरीदारों को विश्वसनीयता और आत्मविश्वास प्रदान करेगा। नि:संदेह इस स्थिरता का रियल एस्टेट क्षेत्र के विकास पर सकारात्मक प्रभाव होगा।'

## एनएसई को आईपीओ प्रक्रिया शुरू करने सेबी की हरी झंडी का इंतजार

एजेसी >>> मुंबई

नेशनल स्टॉक एक्सचेंज (एनएसई) बहुप्रतीक्षित आरंभिक सार्वजनिक निर्माण (आईपीओ) प्रक्रिया को शुरू करने के लिए पूंजी बाजार नियामक सेबी की मंजूरी का इंतजार कर रहा है। एनएसई के प्रबंध निदेशक एवं मुख्य कार्यपालक अधिकारी (सीईओ) आशीष कुमार चौहान ने कहा कि खुदरा निवेशकों को उच्च जोखिम वाले 'डेरिवेटिव्स' में कारोबार करने से बचना चाहिए और एक अध्ययन के अनुसार, 10 में से नौ कारोबारी 'डेरिवेटिव्स' कारोबार में पैसा गंवा देते हैं। एनएसई की

### यूएई को 10 हजार टन प्याज के निर्यात की मिली मंजूरी



नई दिल्ली। सरकार ने राष्ट्रीय सहकारी निर्यात लिमिटेड (एनसीईएल) के माध्यम से संयुक्त अरब अमीरात (यूएई) को 10,000 टन अतिरिक्त प्याज के निर्यात की अनुमति दी है। इसके पहले सरकार ने पिछले महीने यूएई को 14,400 टन प्याज के निर्यात की मंजूरी दी थी। विदेश व्यापार महाविभाग (डीजीएफटी) ने एक अधिसूचना में कहा, 'एक मार्च, 2024 की अधिसूचना में निर्धारित कोटा के अलावा एनसीईएल के जरिये संयुक्त अरब अमीरात को अतिरिक्त 10,000 टन प्याज के निर्यात की अनुमति दी जाती है। हालांकि, सरकार ने घरेलू उपलब्धता सुनिश्चित करने के लिए प्याज के निर्यात पर प्रतिबंध लगाया हुआ है।'

## स्थिर रेपो दर से बाजार को मिला समर्थन, संसेक्स नए शिखर पर

एजेसी >>> मुंबई

नीतिगत ब्याज दर को स्थिर रखने के रिजर्व बैंक के फैसले से घरेलू शेयर बाजार का सूचकांक संसेक्स नकारात्मक संकेतों के बावजूद शुक्रवार को मामूली बढ़त के साथ नए शिखर पर पहुंचने में सफल रहा जबकि निफ्टी में मामूली गिरावट रही। बीएसई का 30 शेयरों पर आधारित सूचकांक संसेक्स 20,59 अंक बढ़कर 74,248.22 अंक के रिकॉर्ड स्तर पर बढ़ हुआ। दिन में कारोबार के दौरान संसेक्स ने 74,361.11 का नया उच्चस्तर भी छुआ।

## विदेशी मुद्रा मंडार बढ़कर सर्वकालिक उच्चस्तर पर

एजेसी >>> मुंबई

देश का विदेशी मुद्रा मंडार 29 मार्च को समाप्त सप्ताह में 2.95 अरब डॉलर से अधिक बढ़कर 645.58 अरब डॉलर के सर्वकालिक उच्चस्तर पर पहुंच गया। भारतीय रिजर्व बैंक ने यह जानकारी दी है। यह लगातार छठा सप्ताह है, जब विदेशी मुद्रा मंडार में बढ़ोतरी हुई है। इससे एक सप्ताह पहले देश का कुल विदेशी मुद्रा मंडार 14 करोड़ डॉलर बढ़कर 642.63 अरब डॉलर हो गया था। सितंबर, 2021 में देश का विदेशी मुद्रा मंडार 642.45 अरब डॉलर के उच्चस्तर पर पहुंच गया था। लेकिन

### नकारात्मक वैश्विक संकेतों के बावजूद बाजार में बढ़त

निफ्टी 0.95 अंक की मामूली गिरावट के साथ 22,513.70 अंक पर बंद हुआ। दरअसल भारतीय बाजार नीतिगत रेपो दर को 6.5 प्रतिशत पर स्थिर रखने के रिजर्व बैंक के फैसले से एक सीमित नकारात्मक संकेतों के बावजूद शुक्रवार को मामूली बढ़त के साथ नए शिखर पर पहुंचने में सफल रहा जबकि निफ्टी में मामूली गिरावट रही। बीएसई का 30 शेयरों पर आधारित सूचकांक संसेक्स 20,59 अंक बढ़कर 74,248.22 अंक के रिकॉर्ड स्तर पर बढ़ हुआ। दिन में कारोबार के दौरान संसेक्स ने 74,361.11 का नया उच्चस्तर भी छुआ।

### विदेशी मुद्रा मंडार बढ़कर सर्वकालिक उच्चस्तर पर

देश का विदेशी मुद्रा मंडार 29 मार्च को समाप्त सप्ताह में 2.95 अरब डॉलर से अधिक बढ़कर 645.58 अरब डॉलर के सर्वकालिक उच्चस्तर पर पहुंच गया। भारतीय रिजर्व बैंक ने यह जानकारी दी है। यह लगातार छठा सप्ताह है, जब विदेशी मुद्रा मंडार में बढ़ोतरी हुई है। इससे एक सप्ताह पहले देश का कुल विदेशी मुद्रा मंडार 14 करोड़ डॉलर बढ़कर 642.63 अरब डॉलर हो गया था। सितंबर, 2021 में देश का विदेशी मुद्रा मंडार 642.45 अरब डॉलर के उच्चस्तर पर पहुंच गया था। लेकिन

वैश्विक गतिविधियों के कारण उपज्ज दबावों के बीच केंद्रीय बैंक ने रुपये की गिरावट को थामने के लिए पूंजी मंडार का उपयोग किया, जिससे मुद्रा मंडार में थोड़ी कमी आई थी। रिजर्व बैंक के आंकड़ों के मुताबिक, 29 मार्च को समाप्त सप्ताह में मुद्रा मंडार का अहम हिस्सा माली जाने वाली विदेशी मुद्रा आरिस्ट्राय 2.35 अरब डॉलर बढ़कर 570.61 अरब डॉलर हो गई। डॉलर के

संदर्भ में उल्लिखित विदेशी मुद्रा आरिस्ट्राय में विदेशी मुद्रा मंडार में रखे गए यूरो, पाउंड और येन

जैसी गैर-अमेरिकी मुद्राओं की छट-बढ़ का प्रभाव शामिल होता है।

## भारत में डीमैट खाता खोलने की सुविधा एनएसडीएल और सीडीएसएल देती है

# एक से अधिक ट्रेडिंग अकाउंट डीमैट अकाउंट से हो सकते हैं लिंक

एजेसी >>> नई दिल्ली

शेयर मार्केट में निवेश करने के लिए डीमैट खाते और ट्रेडिंग अकाउंट की आवश्यकता पड़ती है। इसके बिना आप निवेश और ट्रेडिंग नहीं कर सकते हैं। डीमैट अकाउंट के जरिए आप एक स्टैंडर्ड इलेक्ट्रॉनिक सिस्टम पर अपने फाइनेंशियल सिस्टम को रख सकते हैं। बिना डीमैट खाते के आप स्टॉक, बॉन्ड, डेरिवेटिव्स, करंसी और कमांडिटी आदि में निवेश कर सकते हैं। इसके अलावा एक और अकाउंट होता है, जिसका नाम ट्रेडिंग खाता है। ट्रेडिंग करना और निवेश करना दोनों एक-दूसरे से जुड़े हुए हैं। लेकिन, दोनों में कुछ फर्क भी है। ट्रेडिंग वह प्रक्रिया है, जिसके जरिए आप शेयरों को खरीदकर कुछ ही देर में बेच देते हैं। यह मुनाफा कमाने के मकसद से की जाने वाली प्रक्रिया है। वहीं, अगर आप शेयर को खरीदकर उसे अपने पास रखते हैं तो इसे निवेश कहा जाता है।

**स्टॉक ब्रोकर की अनुमति जरूरी**  
वहीं, अगर आपका स्टॉक ब्रोकर आपके डीमैट खाते को लिंक करने की परमिशन देता है तो आप ऐसा कर सकते हैं। इसके अलावा कई स्टॉक ब्रोकर मल्टीपल ट्रेडिंग खाते को डीमैट खाते से जोड़ने की परमिशन भी देते हैं लेकिन, एक से अधिक खाता लिंक करने का प्रोसेस लंबा हो सकता है।

**एक से अधिक ट्रेडिंग अकाउंट डीमैट से जोड़ सकते हैं**  
अगर किसी ट्रेडर के पास एक से अधिक ट्रेडिंग अकाउंट हैं तो वह उस खाते को अपने सिंगल डीमैट खाते से जोड़ सकते हैं। अगर आपका डीमैट खाता किसी बैंक में है और आप अपने डीमैट को ट्रेडिंग से जोड़ना चाहते हैं अगर, आपने डिस्कॉन्ट ऑफर पर स्टॉक ब्रोकर को चुना है तो ऐसी स्थिति में दोनों खातों को लिंक नहीं किया जा सकता है।

**व्या निवेशक एक से अधिक डीमैट अकाउंट रख सकता है**  
कोई भी निवेशक अपनी जरूरत के अनुसार एक से अधिक डीमैट खाते रख सकता है। सेबी के नियमों के अनुसार, एक से अधिक डीमैट अकाउंट खोलें जा सकते हैं। हर खाते में केवाईसी की प्रक्रिया पूरी होना आवश्यक है। भारत में डीमैट खाता खोलने की सुविधा नेशनल सिस्टिमीटीज डिपॉजिटरी लिमिटेड (एनएसडीएल) और डिपॉजिटरीज सेंट्रल डिपॉजिटरी सर्विसेज (सीडीएसएल) द्वारा प्रदान की जाती है।

प्रारूप ए सर्वकालिक घोषणा	
(भारतीय बीवाला एवं बीवाला अकाउंट को लिंक करने के लिए बीवाला सभापन प्रक्रिया) विधिवत 2016 के विधिवत 6 के तहत)	
सन पेटपैक जबलपुर प्राइवेट लिमिटेड को ऋणदाताओं के ध्यानार्थ हेतु	
प्रारूपक विवरण	
1. कोर्पोरेट का नाम	सन पेटपैक जबलपुर प्राइवेट लिमिटेड
2. कोर्पोरेट का निगम की तिथि	22/03/2000
3. यह प्रक्रिया किसके अंतर्गत की जाएगी	आर.सी.सी. अधिनियम, 1956
4. कोर्पोरेट का निगम पंजीकृत संस्था	U25209MP2000PT014124
5. कोर्पोरेट का पंजीकृत कार्यालय एवं पता	774 - गैर बाजार, जबलपुर, मध्य प्रदेश, भारत, 482002
6. कोर्पोरेट का निगम के विवरण	04/04/2024
7. विवरण सभापन प्रक्रिया सभापन की अनुमति तिथि	01/10/2024
8. अंतिम रिजर्वेशन प्रोसेसिंग के रूप में कर्बल इन्वॉयसी प्रोसेसिंग का नाम व ई-मेल	मीनर विल केरें रजि. सं. IBB/IFA-001/1P-P00539/2017-18/10964
9. बैंक के समक्ष पंजीकृत अंतरिम रिजर्वेशन प्रोसेसिंग का पता व ई-मेल	पता: 607, केस स्टोर, आरएलटी मार्ग, होटल श्रीमाया के पार, इंदौर, मध्य प्रदेश, 452001 ईमेल: ca.mangesh@gmail.com
10. अंतिम रिजर्वेशन प्रोसेसिंग के पता व ई-मेल	पता: 607, केस स्टोर, आरएलटी मार्ग, होटल श्रीमाया के पार, इंदौर, मध्य प्रदेश, 452001 ईमेल: jp.sunpelpack@gmail.com
11. वॉच प्रस्तुत करने की अंतिम तिथि	18/04/2024
12. निवेशकों की श्रेणी, अगर हो जंगल पार 21 की उपधारा (60) के पर (4) के अंतर्गत निवेशक रिजर्वेशन प्रोसेसिंग द्वारा निर्धारित किया जाना है।	सीमित सूचना के अनुसार, आईसीसी, 2016 की धारा 21(60) के अंतर्गत निवेशकों की कोई भी श्रेणी नहीं
13. निवेशक सेवकों के अधिकृत प्रतिनिधि के रूप में कार्य करने वाले इन्वॉयसी प्रोसेसिंग के नाम (एक से अधिक हो सकते हैं)	सन नगरी
14. (ए) प्रासंगिक प्रारूप एवं (बी) अंतिम रिजर्वेशन प्रोसेसिंग के विवरण हेतु संकेत	(ए) वेब लिंक: प्रासंगिक वेब पते से डाउनलोड किया जा सकता है। https://bbi.gov.in/en/home/downloads (बी) भौतिक पता: सन नगरी

पत्र द्वारा सूचित किया जाता है कि नेशनल कंपनी लॉ ट्रिब्यूनल, इंदौर के द्वारा 04/04/2024 को सन पेटपैक जबलपुर प्राइवेट लिमिटेड को कोर्पोरेट इन्वॉयसी रिजर्वेशन प्रक्रिया को प्रारंभ करने के आदेश प्रदान किए हैं। सन पेटपैक जबलपुर प्राइवेट लिमिटेड के नेवेशकों को आश्वासन दिया जाता है कि यह दिनांक 18/04/2024 (04/04/2024 से 14 दिन होने के नते अर्थात् आईआरपी द्वारा मान्यता प्राप्त है, इंदौर के उक्त आदेश की प्राप्ति की तारीख) अथवा उसके पूर्व अपने समूह सहित वॉच अंतिम रिजर्वेशन प्रोसेसिंग के समक्ष उपरोक्त तथित्व की सही प्रतिलिपि प्रस्तुत करने पर प्रस्तुत करें। निवेशक सेवकों के अधिकृत प्रतिनिधि द्वारा ही प्रस्तुत करें। अन्य समस्त नेवेशक अपने वॉच व्यक्तित्व रूप से, अथवा वॉच वॉच इन्वॉयसी प्रक्रिया द्वारा प्रस्तुत कर सकते हैं। वॉच क्लरिंग 12 में प्रस्तुत अंतिम रिजर्वेशन प्रोसेसिंग के चयन हेतु वॉच क्लरिंग 13 में प्रस्तुत होने वाली इन्वॉयसी प्रोसेसिंग में अपनी वॉच वॉच क्लरिंग प्रारूप की ए में दर्शाए - लागू नहीं। अन्ततः और प्रतिक्रिया प्रस्तुत करने पर पुनर्गणना होगी।

दिनांक: 06/04/2024  
स्थान: इंदौर  
मीनर विल केरें  
अंतरिम रिजर्वेशन प्रोसेसिंग  
सन पेटपैक जबलपुर प्राइवेट लिमिटेड  
रजि. सं. IBB/IFA-001/1P-P00539/2017-18/10964